

ITEM NO.101

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).1773/2002

TALAT FATIMA HASAN THROUGH HER CONSTITUTED
ATTORNEY SH. SYED MEHDI HUSAIN

Appellant(s)

VERSUS

NAWAB SYED MURTAZA ALI KHAN (D) BY LRS. & ORS. Respondent(s)
(With appln.(s) for directions, exemption from O.T. and
intervention)

WITH

C.A.No.4012/2002 (III-A)

CONMT.PET.(C) No.1079/2018 in C.A. No. 1773/2002 (III-A)
(With appln. for exemption from filing O.T.)

Date : 10-07-2019 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s) Mr. Sudhir Chandra, Sr. Adv.
in CA 1773 Mr. Kailash Vasdev, Sr. Adv.
Mr. Huzefa Ahmadi, Sr. Adv.
Mr. Parijat Sinha, AOR
Ms. Shahrukh Alam, Adv.
Mr. Gaurav Ghosh, Adv.
Mr. Zulnoor Ali Ahmed, Adv.
Mr. Rudra Dutta, Adv.

in CA 4012 Mr. Satish Vig, AOR

in CP(C) 1079 Mr. Ranbir Singh Yadav, AOR

For Respondent(s) Mr. Sanjay Jain, ASG
Mr. D.L. Chidananda, Adv.
Ms. Rukmini Bobde, Adv.
Ms. Anil Katiyar, AOR
Mr. B.V. Balaram Das, AOR

Mr. A.K. Ganguli, Sr. Adv.

Mr. Praveen Agarwal, Adv.
Mr. Ranbir Singh Yadav, AOR
Ms. Anzu K. Varkey, Adv.
Mr. B. Rajesh, Adv.

Mr. Raju Ramachandran, Sr. Adv.
Ms. Tehmina Punvani, Adv.
Mr. Saurabh S. Sinha, Adv.
Mr. Ranbir Singh Yadav, AOR
Mr. P.M. Saini, Adv.

Mr. Yatish Mohan, Adv.
Ms. Vinita Y. Mohan, Adv.
Mr. Achintya Tiwari, Adv.
Mr. E.C. Vidya Sagar, AOR

Ms. Reshmi Rea Sinha, AOR
Mr. Devesh Mishra, Adv.

Mr. Tarun Gupta, AOR
Mr. Abhishek Sharma, Adv.

Mr. Rameshwar Prasad Goyal, AOR
Mr. Deba Prasad Mukherjee, AOR
Mr. D.N. Goburdhan, AOR

Intervenor

Mr. Imran Ali, Adv.
Ms. Puja Sharma, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List the matters tomorrow, as part-heard.

**(Anand Prakash)
Branch Officer**

**(Sarita Purohit)
AR-cum-PS**